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C.A.T. Bench, Jaipur

Date of Order/	Orders
11.2.2002 <i>Rescindable not w/led</i>	Mr. Shiv Kumar, Counsel for the applicant. Mr. U.D. Sharma, Counsel for the respondents. Two weeks time is granted to file rejoinder, if any. List it for orders on 27.3.2002. (H.O. GUPTA) MEMBER (A)
<u>27/3/02</u>	Mr. Shiv Kumar, Counsel for applicant Mr. U.D. Sharma, Counsel for respondents Learned counsel for the applicant seeks adjournment. Allowed. May be listed for final disposal at the stage of admission on 29/4/02. <i>[Signature]</i> (S. K AGARWAL) Judicial Member <i>[Signature]</i> A. P. NAGRATH ADMINISTRATIVE MEMBER
<u>29-4-2002</u> <i>in submit for in U.D. Sharma 20/4/02</i> <i>in 2/5/02</i> For Shiv Kumar (A.)	Shri Shiv Kumar counsel for applicant. Shri U. D. Sharma Counsel for respondents. Learned counsel for the applicant states that he may be permitted to withdraw the petition as he does not want to press the OA. The OA is dismissed as withdrawn. <i>[Signature]</i> A. P. NAGRATH ADMINISTRATIVE MEMBER <i>[Signature]</i> (O. P. GARG) VICE CHAIRMAN